

Nomination of cases by Hon'ble The Chief Justice on 07/09/2015			
Sl no.	Case details	Nominated to-	File delivered in section
DB of Hon....., J			
1	Writ C – 19608/2010	Hon. H. G. Ramesh, J.	Writ C-II Section on 08/09/2015
2	Writ A – 54093/2014 (Review Application)	Hon. Dilip Gupta, J.	Writ A-II Section on 08/09/2015
3	C.E.A. - 24/2010 with C. E. A. - 662/2012 with C. E. A. - 475/2009	Hon. Dilip Gupta, J.	STR/TTR Section on 08/09/2015
4	Spl. A. - 609/2010	Hon. Arun Tandon, J.	Spl. A. Section on 08/09/2015
5	Spl. A. - 608/2010	Hon. Arun Tandon, J.	Spl. A. Section on 08/09/2015
6	Spl. A. Defective – 623/2015	Hon. Dilip Gupta, J.	Court no. 39 on 07/09/2015
7	Spl. A. - 634/2015	Hon. Arun Tandon, J.	Court no. 9 on 07/09/2015
8	Spl. A. - 611/2015	Hon. H. G. Ramesh, J.	Computer Fresh Section on 07/09/2015
9	CrI. W. P. - 24106/2013	Hon. S. V. S. Rathore, J.	Writ C-II Section on 08/09/2015
In DB as a member			
10	CrI. A. - 4494/2014	Hon. Raghavendra Kumar, J.	CrI. A. Section on 08/09/2015
Bench Comprising			
11	Writ C – 29243/2014 (Review Application)	Hon. Arun Tandon, J. and Hon. N. A. Moonis, J.	Writ C-II Section on 08/09/2015
12	Writ C – 64109/2013 (Review Application)	Hon. Arun Tandon, J. and Hon. Bharat Bhushan, J.	Writ C-II Section on 08/09/2015
13	Spl. A. - 2123/2012 (Review Application)	Hon. Arun Tandon, J. and Hon. R. S. R. (Maurya), J.	Spl. A. Section on 08/09/2015
14	CrI. A. - 954/2006 with CrI. A. - 1146/2006 with CrI. A. - 1147/2007 with CrI. A. - 1148/2006 with CrI. A. - 1815/2006	Hon. Arun Tandon, J. and Hon. Anjani Kumar Mishra, J.	CrI. A. Section on 08/09/2015
Hon....., J.			
15	A482 – 25152/2015	Hon. Bharat Bhushan, J.	U/S 482 Section on

			08/09/2015
16	A482 – 34131/2012 with Crl. Revision – 25/2011	Hon. Om Prakash, J.	U/S 482 Section on 08/09/2015
17	S. A. - 1815/1982	Hon. Sudhir Agarwal, J.	S. A. Section on 08/09/2015
18	Writ A – 70709/2013	Hon. M. K. Gupta, J.	Writ A-II Section on 08/09/2015
19	A227 – 2097/2015	Hon. Sunita Agarwal, J.	Writ C-I Section on 08/09/2015
20	Bail – 2763/2015	Hon. Bharat Bhushan, J.	Bail Section on 08/09/2015
21	Bail – 3084/2015 with Bail – 29158/2013 with Bail – 22121/2012 with Bail – 4593/2012	Hon. Ramesh Sinha, J.	Bail Section on 08/09/2015
22	Bail – 4631/2015	Hon. Manoj Misra, J.	Bail Section on 08/09/2015
23	Bail – 31187/2015 with Bail – 18842/2014	Hon. Ramesh Sinha, J.	Bail Section on 08/09/2015
24	A482 – 26252/2015	Hon. Manoj Misra, J.	Court no. 48 on 07/09/2015
25	Bail – 31872/2015	Hon. Ramesh Sinha, J.	Computer Fresh Section on 07/09/2015
26	Bail – 32038/2015	Hon. Om Prakash, J.	Computer Fresh Section on 07/09/2015
Appropriate Court dealing with such matters			
27	A482 – 18060/2015	Appropriate Court dealing with such matters	U/S 482 Section on 08/09/2015

BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R.(LISTING)
08/092015